

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 153 of 96

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman  
Hon'ble Mr. S. Dasgupta, Administrative Member

AJIT KR. CHAUDHURY & ORS.

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: None

~~Handwritten~~ : 25.6.98

Order on : 25.6.98

O R D E R

S.N.Mallick, VC

None appears for the applicant as well as the respondents. It is recorded that none appears for the applicant on earlier dates also. No affidavit of service has been filed in compliance of our order dated 11.6.98. The application is therefore dismissed for default. No order as to costs.

  
MEMBER (A)

  
VICE-CHAIRMAN

i.n.